

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated- Guwahati, the 29<sup>th</sup> May, 2014

No.HC.VII-100 (Pt.-II)/2010/3481/A ### Hon'ble the High Court has been pleased to direct **Shri R.A. Tapadar, OSD, Gauhati High Court, Guwahati & Joint Director (Officiating), Judicial Academy, Assam and Shri B.K. Nath, Deputy Registrar (G&C), Gauhati High Court, Guwahati to co-ordinate the Training Programme on Court and Office Management, scheduled to be held at Dimapur, Nagaland from 03<sup>rd</sup> June, 2014 to 5<sup>th</sup> June, 2014.**

By order,  
Sd/- B.K. Bagchi  
**DEPUTY REGISTRAR (APTT.)**

Memo NO. HC.VII-100 (Pt.-II)/2010/3482 - 3497/A, Dated-29.05.2014

Copy forwarded for information and necessary action to:-

1. The Director, Judicial Academy, Assam.
  2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
  3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information and necessary action.
- The Officers are placed on deputation for participating in the training programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to TA and DA as admissible under the Rules.
4. The Registrar (Vigilance / Admn. / Judl.) Gauhati High Court, Guwahati.
  5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
  6. The Registrar, Gauhati High Court, Kohima Bench, Kohima.
  7. The District & Sessions Judge, Dimapur, Nagaland.
  8. The Joint Registrar, Judl. / Recruitment / Vig. / Admn.-I., Gauhati High Court, Guwahati.
  9. Shri R.A. Tapadar, OSD & Joint Director (Officiating), Judicial Academy, Assam.
  10. The Dy. Registrar (Finance), Gauhati High Court, Guwahati.
  11. Shri B.K. Nath, Deputy Registrar (G&C), Gauhati High Court, Guwahati.
  12. The Administrative Officer, Judicial Academy, Assam.
  13. The Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati.
  14. The P.S. to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
  15. The P.S. to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
  16. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

(The list is not in order of seniority)

  
**DEPUTY REGISTRAR (APTT.)**

29.05.14